

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-304(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE COMPANY: Vilas Kumar Pathi M/s Hero Wind Energy Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	:	Ms. Pooja Mahajan, Advocate Ms. Mahima Singh, Advocate	
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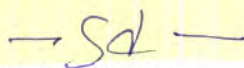
	For the Respondent (s)	:	Ms. Amrita Narayan, Advocate	
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ORDER

Respondent has been served and has put in appearance through Ms. Amrita Narayan, Advocate. Ld. Counsel prays for some time to file her reply.

To come up on 6th September, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)